

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
MUMBAI**

REGIONAL BENCH - COURT NO. I

Customs Appeal No. 85077 of 2023

(Arising out of Order-in-Original No. 57/2022-23 dated 28.12.2022 passed by the Principle Commissioner of Customs(General), NCH, Mumbai -I.)

M/s. S. S. International Logistics

CB No. 11/2447, 1st Floor, 2, Goa Mansion,
Goa Street, Fort, Mumbai- 400 001.

.... Appellant

Versus

Commissioner of Customs, Mumbai-General

New Custom House, Ballard Estate,
Mumbai- 400 001.

.... Respondent

Appearance:

Shri C.K. Chaturvedi, Advocate for the Appellant

Shri Ram Kumar, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. S.K. MOHANTY, MEMBER (JUDICIAL)

HON'BLE MR. M.M. PARTHIBAN, MEMBER (TECHNICAL)

FINAL ORDER NO. A/85435/2024

Date of Hearing: 23.04.2024

Date of Decision: 23.04.2024

Per: S.K. MOHANTY

Heard both sides.

2. Learned Consultant appearing for the appellant prayed for withdrawing the appeal. The prayer made by the appellant is considered and accordingly, the appeal is dismissed as withdrawn.

(Dictated and pronounced in open court)

**(S.K. Mohanty)
Member (Judicial)**

**(M.M. Parthiban)
Member (Technical)**